

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1509  
ANSWERED ON:02.12.2005  
FINANCIAL LOSSES TO POWER SECTOR  
Kharventhan Shri Salarapatty Kuppusamy

**Will the Minister of POWER be pleased to state:**

- (a) whether financial losses to the power sector has been increasing over the years;
- (b) if so, the details thereof for the last three years;
- (c) whether the Government proposes to bring comprehensive reforms in power sector;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF POWER ( SHRI P.M. SAYEED )

(a) : The trend of increasing commercial losses of Power Utilities has been arrested after 2001-02. The commercial losses (without subsidy) in State Electricity Boards had increased from Rs.4,560 crores during 1992-93 to Rs.25,259 crores during 2000-01. According to data compiled by Power Finance Corporation, the losses of Utilities have reduced from Rs.27,068 crores in 2001-02 to Rs.20,623 crores in 2003-04.

(b) : The details of commercial losses in various States is given in annexure.

(c) to (e) : The Government has launched following major initiatives to overcome the problems of the power sector and to make it competitive and viable:

(i) Tariff determination by independent Regulatory Commissions.

(ii) Accelerated Power Development and Reforms Programme (APDRP) for assisting States in investment in distribution network for reducing technical losses and improving the quality of supply and also for incentivising reduction of cash losses through cash grants.

(iii) Generation has been delicensed under the Electricity Act, 2003 and Non-discriminatory open access has been provided in transmission.

(iv) Transparent policies regarding subsidies.

(v) Stringent legal provisions relating to theft of electricity.

(vi) Emphasis on metering of feeders and supply to consumers for energy accounting and auditing for identifying location of high losses.

(vii) Implementation of energy conservation measures. Bureau of Energy Efficiency has been set up under the Energy Conservation Act.

(viii) Accelerated Generation and Supply Programme (AG&SP) to support capacity augmentation through renovation and modernization and new generation schemes.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO.1509 TO BE ANSWERED IN THE LOK SABHA ON 02.12.2005.

STATE WISE DETAILS OF COMMERCIAL PROFIT/LOSS OF POWER UTILITIES

(Rs. Crore)

Sl. No.	SEBs	2001-02	2002-03	2003-04	Loss reduction (-)/ increase	
					In 2002-03 from 2001-02	In 2003-04 from 2002-03
1.	Andhra Pradesh	-2948	-1209	-1400	-1739	191
2.	Assam	-696	-776	-655	80	-121
3.	Arunachal Pradesh	-93	-117	-82	24	-35
4.	Bihar	-896	-1095	-980	199	-115
5.	Chhattisgarh	204	792	587	#	#
6.	Delhi	NA	-733	-1774	-	1041
7.	Goa	-7	130	153	#	#
8.	Gujarat	-3102	-2250	-3020	-852	770
9.	Haryana	-947	-804	-769	-143	-35
10.	Himachal Pradesh	-107	-53	-46	-54	-7
11.	Jharkhand	-255	-397	-522	142	125
12.	Jammu & Kashmir	35	-1242	-1229	1277	-13
13.	Karnataka	-1844	-1567	-1235	-277	-332
14.	Kerala	-1254	-935	-915	-319	-20
15.	Madhya Pradesh	-1347	-822	-1230	-525	408
16.	Maharashtra	-540	-255	-549	-285	294
17.	Manipur	-129	-128	-125	-1	-3
18.	Meghalaya	-38	-19	64	-19	#
19.	Mizoram	-30	-34	-49	4	15
20.	Nagaland	-52	-55	-42	3	-13
21.	Orissa	-252	-928	215	676	#
22.	Punjab	-1868	-1386	-663	-482	-723
23.	Pondicherry	-44	34	38	#	#
24.	Rajasthan	-1324	-1738	-1777	414	39
25.	Sikkim	-10	-30	-15	20	-15
26.	Tamil Nadu	-5175	-2100	-1416	-3075	-684
27.	Tripura	-100	-94	-5	-6	-89
28.	Uttar Pradesh	-2518	-2374	-2848	-144	474
29.	Uttaranchal	-27	32	-35	#	67
30.	West Bengal	-1705	-914	-296	-791	-618
	Total	-27068	-21064	-20623		

#### # Earned profits

Source: 'Report on the Performance of the State Power Utilities for the Years 2001-02 to 2003-04' by Power Finance Corporation.